

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.304
IB-1345(ND)/2019

IN THE MATTER OF:

M/s. Nextgen Procon Pvt. Ltd.

.... APPLICANT/PETITIONER

SECTION

U/s 59 IBC code 2016

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the ROC	: Ssaurabh Indura, Company Prosecutor for ROC, Delhi
For the I.T. Department	: Mr. Puneet Rai, Advocate for Income Tax Department
For the Liquidator	: Mr. Arpit Dwivedi, Advocate for liquidator
For the Intervenor	: Mr. Saurabh Kalia and Mr. Siddharth Tandon, Advocates for the Intervenor

ORDER

Ld. Counsel representing the Applicant seeks short adjournment.

List on **07.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)